

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 5<sup>th</sup> August, 2015

Appeal No. 120 of 2013

In the matter of :

NTPC Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Anr.	...Respondent(s)

Appeal No. 122 of 2013

In the matter of :

NTPC Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Anr.	...Respondent(s)

Appeal No. 134 of 2013

In the matter of :

NTPC Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Anr.	...Respondent(s)

Appeal No. 136 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Appeal No. 141 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Appeal No. 146 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Appeal No. 193 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on 1.09.2015.

**COURT MASTER**

